

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2652
ANSWERED ON:20.03.2002
VIOLATION OF MCI RULE
RAGHUVANSH PRASAD SINGH

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government have recently ordered periodic review of recognized medical colleges so that they do not violate the criteria laid down by the Medical Council of India or the Government;
- (b) the number of medical colleges who have failed to fulfil the said criteria; and
- (c) the action taken or being taken against them?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a)to(c): No, Sir. The Medical Council of India has been carrying out periodical inspection of medical colleges with a view to ensure that the colleges continue to provide the required infrastructure facilities like staff, bed strength, equipment etc. Such inspections are normally carried out once in every five years for each medical college. Generally, the medical colleges have been fulfilling the criteria. Wherever deficiencies are observed the college authorities are asked to remove the deficiencies.